

CP NO.12/ALD/2021

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: DR. MAYANK GUPTA & ORS. V/S TRIPATHI HOSPITAL PVT. LTD. & ORS.

SECTION : 241/ 242 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. SUNIL SHARMA ALONG WITH MS. SRISHTI AGGARWAL & SH. ADITYA BHUSHAN SINGHAL, ADVS.

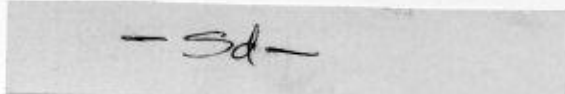
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A request has been received on behalf of Sh. Sunil Sharma, Advocate for Applicant for taking up the present matter through Video Conferencing. Request is allowed. Accordingly, the matter is being taken up.

A perusal of the earlier order of this Court dated 12.02.2021 shows that the notices were issued to the respondents, but affidavit of service has not been filed by the applicant till date. Let, the same be filed by the next date fixed.

Accordingly, put up in the week commencing 26th April, 2021 before the Regular Court/ Video Conferencing.

Dated : 17.03.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*